

Medical Council of India

v.

Christian Medical College, Vellore & Others

(Supreme Court Of India)

HON'BLE MR. JUSTICE H.L. DATTU HON'BLE MR. JUSTICE ANIL R.  
DAVE HON'BLE MR. JUSTICE VIKRAMAJIT SEN

Review Petitions (Civil) No. 2159-268 Of 2013 In Transferred Cases (C). No. 98-105, 107-108, 110-39, 142, 144-45 Of 2012, 1-5, 7-25, 28-49, 53, 58-73, 75-76, 107-108 Of 2013 With Rps.(C). No. 2048-2157 Of 2013 In Tcs (C) No. 98-105, 107-108, 110-39, 142, 144-45 Of 2012, 1-5, 7-25, 28-49, 53, 58-73, 75-76, 107-108 Of 2013 & Rp (C) No. 1956 Of 2013 In Tc (C) No. 101 Of 2012 | 23-10-2013

Application for oral hearing is granted. Issue notice.